

SPECIAL BENCH  
COURT - I

O-222

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/175(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI KAUSHALENDRA KUMAR SINGH**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> NOVEMBER, 2022, 02:30 P.M**

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS VIBGYOR TEXTILES PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearances (via video conferencing/physical)**

Mr. Ajay Chaubey, Adv. : For ROC West Bengal  
Ms. Hema Mukherjee, Adv.

**ORDER**

1. Ld. Counsel for ROC WB present.
2. Ld. Counsel for ROC WB seeks further time to file service affidavit within two weeks.
3. If the needful is not done, appropriate orders will be passed on the next date of hearing.
4. List this matter on **08/12/2022**.

**Kaushalendra Kumar Singh  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**